

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
Civil Secretariat  
Srinagar/Jammu

Notification

Jammu, the 09<sup>th</sup> December, 2019

S.O. 26 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoints following officers to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Srinagar.

S.No	Name of the Officer S/Shri	Designation
1.	Mr. Mohammad Latief Sofi	I/C Naib Tehsildar, Chattabal
2.	Mr. Manzoor Ahmad Qureshi	I/C Naib Tehsildar, HMT

By Order of the Government.

Sd/-  
(Achal Sethi)  
Secretary to Government,  
Department of Law, Justice and Parliamentary Affairs  
Dated :- 09 - 12- 2019

No. LD(P)94/6-Srinagar

Copy to the :-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Srinagar. This is with reference to his letter No. DCS/PS/Mag/294 dated 28-11-2019
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. SO section, Department of Law, Justice and Parliamentary Affairs. (W 7. S C)

(Waseem Ahmed Lone)  
Assistant Legal Remembrancer,  
Department of Law, Justice & Parliamentary Affairs.

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